51

- (c) the number of vicincies in each classified and category reserved for Scheduled Castes and Scheduled Tribes that were not filled during the above period
- (d) whether the Liuson Officer has submitted my report of his unual inspection and
- (c) if so the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTER OF PETROLLEM AND CHEMICALS (SHRI SHAH NAWA) (a) to (c) The information is boing collected and will be full on the Fible of House

## Protective Measures against Floods

1221 SHRI M RUTHNASWAMA Will the Minister of IRRIGATION AND POWER be pleased to state

- (1) whether invistedy has been under taken by the Water and Power Commission on the geological and other multifarious aspects of the rivers kost. Leesta Brahmaputta with a view to taking protective measures against annual floods, and
- (b) if so what are the details of the findings:

THE DEPUTY MINISTER IN  $TH\Gamma$ MINISTRY OF **IRRIGATION** AND POWER (PROL SIDDHI SHWAR PRA (i) and (b) A comprehensive study of the flood pione rivers in India was made by the High Level Committee Hoods appointed by the Government of India in 1957 The Central Water and Power Commission was represented on this Committee and the studies and the Secreta test work of the Committee was done by them. The findings of the Committee were lud on the Lible of the House in reply to Unstitled Question No. 88 on February 12 1959

The Committee had made detailed studies of the fleed problem in the various tiver bisins of India including the Kosi Leesta and the Brihmaputra, the characteristics of the tivers and their eatehments and had made suggestions in regard to the measures that could be taken for protection against floods. They had laid emphasis on the preparation of comprehen

tive plans of fleods control for the virtous rivers on the lines indicated by them after making turther studies on the history of floods then frequency magnitude river and catchin of characteristics etc.

Hood Control being a State subject the responsibility for the proportion of comprehensive plans and the implementation of the flood partition measures is that of the State Covernment. The Central Water and Power Commission render technical assistance in this regard at the specific request of the State Covernments.

For the preparation of a comprehensive plus of fleod control in the Brithmaputra Villey the Britimiputia Hood Control Commission has been set up by Government of Assum for the Teesta and other North Bengil rivers, the North Bengal Hood Control Commission has been set up by the West Bengal Government These Commissions have taken upwork of the prepulation of comprehensive plans in which they are assisted by Board of Consultants constituted by respecti State Cove amonts The Central Witter and Power Commission is represented on these Boards of Consultants

In regard to the kost at has been contiolled to a large extent bothe protection measures already undertaken Further meisures for dealing with the residual problems are being planned by the Bihar Government The State Government can be assisted in this tisk by the Ganga Flood Control Commission constituted by the Ministry of Irrigation and Power for prepaing a comprehensive and coordinated plut of flood control for the Ganga bising which covers a number of States

## Allotment of Wagons to West Bengal for carrying Foodgrains

- 122) SHRI SANAI KUMAR RAHA Will the Minister of RAHWAYS be pleased to state
- (i) whether it is a fact that owing to inadequate transport facilities. West Ben 31 could not take delivery of arec from Oussa and when from Visakhapatnam

(b) the number of wagons demanded by West Bengal Government and number of wagons allotted so for to that Government for transhipment of food grains

MINISTER IN THE DIPUTY 1144 MINISTRY OL R MLW MS (SHRI MOHD SHALL QURESHE (1) No

(b) The number of indents placed and wagons loaded during August to Novem ber 197 were is indicated below

		Number of indents placed	Number of wagons loaded
(1)	Rice from Orissa to West Bengal	5 <b>37</b>	513
(11)	Wheat from Visa- khapatnam to West Bengal	390	388

## Damage to Ukai Hydro Electric Power House

SHRI YOGENDRY MAKWANA SHIRL IBR AHIM KALANDA

Will the Minister of TRRIGATION IND POWER be pleased to state

- (a) whether the Ukir Hydro electric Power house is dimiged due to leakage if the Ukir res ivon
- (b) if so, what is the extent of dimine to the I kii dim and to the pewer plint and it in climery is a result thereof
- (c) whit was he scheduled time for commissionin of the Hydro electric project and how long it is delived due to recent damage and
- (d) what are the details of the report of the expect term sent to Ukar by the Central Government

THE DEPLIY MINISTER IN 1111 MINISTRY OF TRRIGATION 1ND POWER (PROF SIDDHESHWAR PRA (1) and (b As a result of water leaking through the get shall the gene rating unit No. IV the aneating plant and auxiliary equipment of Unit No. got dam ged. The extent of damage as being is seed. There is no dimige the Dun

- (c) The Unit No. 1 which was schedul ed to be commissioned in January 1971 will now be delayed by about three months
- (d) The Central team that inspected the site his recommended improvements to the gate shaft

## Kosi Project

- 1227 SHRI M K MEHTA Will the Minister of TRRIGATION AND POWER be pleased to state
- i) the cost of the Kosi Project estimat ed o iginally and
- (b) the number of times the estimated cost was revised the final cost estimated and reisons for the revision in the cost of the project

THE DIPLIY MINISTER IN THE MINISTRY OF IRRIGATION. **1** \ D POWER (PROI SIDDHI SIIW AR PRASAD) (i) The Kosi Project was estimated to cost Rs 11.76 originally ciores

(b) The estimate was proposed to be ic ised by the State Government times but no revised estimate has been smettoned so far

The cost of the latest revised estimate (1972) is Rs 111 64 croics The reasons for revision in the estimated cost of the Picject are

- is senteral rise in the cost of materials, land and labour wages over the period,
- 2 construction of with courses upto Lausca

additional distributings from the main cinal

- f extra expenditure on flood protec tion and anti-crosion measures
- 5 mescapable payments to Nepal on account of find acquisition
- 6 construction of additional bridges;
- 7 construction of silt ejector and silting basın